

02.17.07.2020

Heard Mr. Iswar Mohanty, learned counsel for the petitioner and Mr. M.S. Sahoo, learned Additional Government Advocate for the State-opposite party by Video Conferencing mode.

Let an extra copy of the writ petition be served on learned Additional Government Advocate in order to enable him to obtain instruction in the matter by the next date.

List this matter on 10.08.2020 along with W.P.(C) No.12104 of 2020.

(Mohammad Rafiq)
Chief Justice

(Biswanath Rath)
Judge